## Annexure 1

## Name of the Corporate debtor: Narang Developers Private Limited Date of commencement of CIRP: 28th March 2024 List of creditors as on: 13th March 2025

List of Secured financial creditors belonging to any class of creditors														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount	Amount of any			
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC	of conting	mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Mr. Narendra Kanjani & Mrs. Shobha Kanjani	6/25/2024	16,350,000.00	16,350,000.00	Unsecured	-	-	No	3.26	-	-	-	-	Homebuyers
2	Mr. Mukesh Narang and Mrs. Maya Narang	2/25/2025	76,960,000.00	20,843,156.68	Unsecured	-	-	No	4.15	-	-	56,116,843.32	-	Homebuyers
3	Bunkim Finance & Investments Pvt. Ltd.	9/5/2024	8,000,000.00	8,000,000.00	Unsecured	-	-	No	1.59	-	-	-	-	Homebuyers
TOTAL				56,116,843.32 -										

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